

Registration

19/1/98

S.B. is not available today.

List for admission on 20/2/98.

Registration

20.2.1998

O.A. NO.1311/95

Hon'ble Mr. D. S. Bawaia AM

None is present for the applicant even on revision of the Cause list. Shri G.P.Agrawal is present on behalf of the respondents. As per order dated 16.12.1997, it was provided that if on the next date, the learned counsel for the applicant is not present, O.A. is liable to be dismissed for default. Today neither the applicant is present nor any adjournment has been sought. No R.A. has also been filed inspite of repeated opportunities being given after filing of C.A. on 18.9.1996. In view of these facts, ^{the} O.A. stands dismissed for default.

Member (A)

SQI